

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

32. RST.A 19(MB)2022
IN
C.P. (IB)/323(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: STCI Finance Limited
Vs.
Patil Construction & Infrastructure Ltd.

Section 7 of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT, 2016

ORDER

The Court is convened through Video Conference.

Counsel for the Petitioner present.

At request, list this matter on **08.02.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/NP/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)